GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4267
ANSWERED ON 19.08.2025

DIGITAL PANCHAYAT

4267. SHRI THARANIVENTHAN M S:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) the objectives and components of the Digital Panchayat initiative and the timeline for its implementation in the country, State and district-wise;

(b) the details of number of Gram Panchayats that have been digitized so far State-wise including Tamil Nadu;

(c) the type of e-governance services currently available to citizens through Panchayat digital platforms and their usage statistics;

(d) the steps taken to ensure digital infrastructure, training, and internet connectivity in rural areas to support digital governance at the Panchayat level; and

(e) whether the Government proposes to introduce new tools or reforms to enhance the transparency, accountability, and service delivery of Panchayats through digital means and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) &(b) The objective of the e-Panchayat Mission Mode Project (MMP) is to strengthen e-Governance in Panchayati Raj Institutions (PRIs) across the country and enhance the transparency, accountability, efficiency, and effectiveness of service delivery and governance at the grassroots level. The project aims to automate internal workflows and core functions of Panchayats and bring about greater citizen-centricity in their functioning. Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories. One of the flagship applications under this initiative is eGramSwaraj, an online platform for planning, budgeting, accounting, and monitoring of works by Gram Panchayats. Additionally, integration of eGramSwaraj with the

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Public Financial Management System (PFMS) has enabled real-time payments to vendors and service providers, thereby enhancing financial transparency and efficiency.

In FY 2024–25, over 2.60 lakh Panchayati Raj institutions (PRIs) across the country onboarded on eGramSwaraj-PFMS interface. Over 2.51 lakh PRIs transferred more than ₹61,000 crore through the eGramSwaraj-PFMS interface. The progress made by States/UTs, under eGramSwaraj for the XV Finance Commission during the year 2024-25, including Tamil Nadu is given at **Annexure-I**. The district-wise progress may be viewed on the eGramSwaraj portal at https://egramswaraj.gov.in/.

All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these application.

(c)	The Ministry has introduced the Model Panchayat Citizens' Charter, aligning local actions with the Sustainable Development Goals (SDGs). This framework guides Panchayats in delivering services in a time-bound manner while addressing citizens' grievances effectively. The campaign "MeriPanchayat, MeraAdhikaar – Jan SevaayeinHamaareDwaar," conducted in 2021, reinforced these efforts. So far, 2.15 lakh Gram Panchayats have uploaded their Citizens' Charters, offering 954 services.

(d)	The Ministry of PanchayatiRaj is implementing Centrally Sponsored Scheme of revamped Rashtriya Gram SwarajAbhiyan (RGSA) w.e.f. financial year 2022-23 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively. Training is also provided on the e-governance tools of the Ministry under e-Panchayat Mission Mode Project (MMP). Apart from training, the scheme also provides support to the States/ UTs to create e-enabled Panchayats through Computer and co-location of Common Service Centres (CSCs) in Gram PanchayatBhawan on limited scale.

To enhance internet connectivity, the BharatNet project is being implemented by the Department of Telecommunications (DoT), Government of India in a phased manner to provide high-speed internet connectivity to all GPs and Traditional Local Bodies (TLBs) across the country. As of August 2025, out of 2,69,239 GPs/TLBs planned, 2,18,347 GPs/TLBs have been made Service Ready (Points) for providing high speed internet services under the BharatNet project. The State wise details of GPs made Service Ready for providing Broadband services is given in **Annexure-II**.

Further, the Union Cabinet approved the Amended BharatNet Programme on 04.08.2023. This includes upgradation of the existing networks under Phase-I and Phase-II of BharatNet and extending connectivity to the remaining uncovered GPs. Bharat Sanchar Nigam Limited (BSNL) has been nominated as the Project Management Agency for this initiative. To facilitate ease of access for Panchayats, an interface has also been made available on the eGramSwaraj portal to apply for Fibre-to-the-Home (FTTH) connections in service-ready areas.

(e) To enable multilingual capabilities, the eGramSwaraj platform has been integrated with the Bhashini, an initiative of the Ministry of Electronics and Information Technology (MeitY) under the National Language Translation Mission (NLTM). Bhashini leverages cutting-edge AI/ML-based Natural Language Processing (NLP) technologies for text and speech translation across Indian languages. Additionally, the Ministry has recently launched 'SabhaSaar' an AI-powered tool to automatically transcribe, translate and summarize the proceedings through the audio/video recordings of meetings of Gram Panchayat meetings and Gram Sabhas.

Further, The Ministry is collaborating with State Governments to improve data entry and platform adoption under the e-Panchayat MMP. Enhancements are continually made based on user feedback, including functionality upgrades in e-GramSwaraj and capacity-building efforts for Panchayat officials.

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Annexure referred to in reply to part (a) & (b) of the LokSabhaUnstarred Question No. 4267 answered on 19.08.2025 regarding 'Digital Panchayat'.

Adoption of eGramSwaraj for the XV Finance Commission at Panchayat level during FY 2024-25

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13328	13320	13002	660	660	645	13	13	13
2	ARUNACHAL PRADESH	2108	2108	426	0	0	0	27	26	11
3	ASSAM	2662	2197	2183	191	191	191	30	29	27
4	BIHAR	8054	8054	8046	534	534	531	38	38	38
5	CHHATTISGARH	11701	11684	11540	146	146	146	33	33	27
6	GOA	191	191	97	0	0	0	2	2	2
7	GUJARAT	14656	14645	14006	248	248	248	33	33	33
8	HARYANA	6226	6226	5980	143	143	134	22	22	22
9	HIMACHAL PRADESH	3615	3615	3557	81	81	81	12	12	12
10	JHARKHAND	4345	4345	4335	264	264	263	24	24	24
11	KARNATAKA	5954	5954	5942	238	232	127	31	31	29
12	KERALA	941	941	941	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23011	22987	313	313	311	52	52	52
14	MAHARASHTRA	27955	27940	27025	351	351	312	34	34	34
15	MANIPUR	3812	161	125	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	977	0	0	0	0	0	0	0

19	ODISHA	6794	6794	6794	314	314	314	30	30	30
20	PUNJAB	13237	13234	10240	153	151	123	23	22	19
21	RAJASTHAN	11222	11219	10905	361	353	351	33	33	33
22	SIKKIM	199	199	195	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12520	388	388	388	36	36	36
24	TELANGANA	12991	12768	12648	572	540	514	32	32	32
25	TRIPURA	1194	1194	1175	75	75	75	9	9	9
26	UTTARAKHAND	7795	7795	7757	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57638	826	826	819	75	75	75
28	WEST BENGAL	3339	3339	3339	345	345	345	22	21	21
	Total	**264494**	**252969**	**244235**	**8691**	**6402**	**6165**	**659**	**649**	**616**

Annexure referred to in reply to part (d) of the LokSabhaUnstarred Question No. 4267 answered on 19.08.2025 regarding 'Digital Panchayat'.
State wise details service ready points for providing Broadband connections.

S.No.	States/Uts	Total no. of GPs	No. of Service Ready Points*
1	ANDAMAN AND NICOBAR ISLANDS	70	81
2	ANDHRA PRADESH	13327	12972
3	ARUNACHAL PRADESH	2108	1145
4	ASSAM	2665	1634
5	BIHAR	8054	8860
6	CHHATTISGARH	11623	9759
7	GOA	191	0
8	GUJARAT	14674	14563
9	HARYANA	6225	6204
10	HIMACHAL PRADESH	3615	416
11	JAMMU AND KASHMIR	4291	1115
12	JHARKHAND	4345	4649
13	KARNATAKA	5948	6251
14	KERALA	941	1130
15	LADAKH	193	193
16	LAKSHADWEEP	10	9
17	MADHYA PRADESH	23011	18106
18	MAHARASHTRA	27952	24778
19	MANIPUR	3812	1485
20	MEGHALAYA	6838	697
21	MIZORAM	843	539
22	NAGALAND	1315	236
23	ODISHA	6794	7099
24	PUDUCHERRY	108	101
25	PUNJAB	13236	12807
26	RAJASTHAN	11193	8997
27	SIKKIM	199	54
28	TAMIL NADU	12525	10298
29	TELANGANA	12860	10926
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	42	41
31	TRIPURA	1194	772
32	UTTAR PRADESH	57691	47451

33	UTTARAKHAND	7788	2021
34	WEST BENGAL	3339	2958
	Total	**269020**	**218347**

* The data is sourced from the BharatNet UNMS Dashboard, and some Gram Panchayats may have more than one service-ready points.